

The new Agreement is expected to help in further expansion of economic cooperation and bilateral trade the two countries.

**Indo-Bangladesh Border Trade Centre**

1760. SHRI LALHMING LIANA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Central Government is contemplating to set up Indo-Bangladesh Border Trade Centre at Habung village in the State of Mizoram;

(b) if so, the details thereof; and

(c) if not, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN): (a) No, Sir.

(b) Does not arise.

(c) There is no place called Habung in Mizoram. However, there is a place called Tlabung in Mizoram for which Demagiri LCS is already functional. However, there is a proposal to shift this LCS to Kawrpuchhuah which is just 6-7 kms away from Demagiri for better operations. This proposal is awaiting the nod from various agencies.

**Establishment of warehousing zones**

1761. SHRI THANGA TAMIL SELVAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government have proposed to set up six free trade and warehousing zones in the country at a cost of Rs. 100 crore each;

(b) if so, the details thereof; and

(c) will the Government set up one more warehouse at Madurai, in view of the fact that it is the business hub of Southern Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN): (a) No, Sir.

(b) and (c) Do not arise.